

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

(27) C.P.(IB)-1349(MB)/2019

CORAM:

**SHRI M.K. SHRAWAT
MEMBER (J)**

**SHRI CHANDRA BHAN SINGH
Member (Technical)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.09.2019**

NAME OF THE PARTIES: Ronak Enterprises.
V/s
Hollywood Opticians Pvt Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Representatives for both the sides are present.
2. By consent the matter is adjourned to **18.11.2019**.

Sd/-

**CHANDRA BHAN SINGH
Member (Technical)**

24.09.2019
Jd

Sd/-

**M.K. SHRAWAT
Member (Judicial)**